

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 291 of 2018 &  
IA NO. 1432 OF 2018**

**Dated : 3<sup>rd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson  
Hon'ble Mr.Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Grid Corporation of Orissa Limited (GRIDCO)**

**...Appellant(s)**

**Vs.**

**NTPC Limited &Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

: Mr. R. K. Mehta  
Ms.HimanshiAndley

Counsel for the Respondent(s)

: Mr.M.G. Ramachandran, Sr. Adv.  
Ms.PoorvaSaigal for R-1

Mr.RavinDubey for R-2

Mr.Anand K. Ganesan  
Mr.AshwinRamanathanfor R-4

Mr.PradeepMisra  
Mr. Manoj Kr. Sharma for R-21

Mr. Buddy A. Ranganadhan  
Mr. Rahul Kinra  
Mr.Aditya Guptafor TPDDL

**ORDER**

List the matter for hearing on **14.10.2019** before the Bench consisting of Hon'ble Chairperson and Hon'ble Technical Member, Shri S.D. Dubey.

**(Ravindra Kumar Verma)  
Technical Member**

*Js/pk*

**(Justice ManjulaChellur)  
Chairperson**